GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE DEPARTMENT DISPUR :: GUWAHATI- 781006

No.HLB.174/2020/31

Dated Dispur the 3 April, 2021.

ORDER

In supersession of Health & Family Welfare Department's earlier order No. HLB.174/2020/25 dated 29/12/2020, the Government in Health & Family Welfare Department has decided that the maximum rates chargeable for testing (RT-PCR) by all NABL & ICMR approved private sector laboratories in the State of Assam shall be as

SI. No.	Test	Maximum Rates Chargeable for RT-PCR/ RAT Test
1)	RT-PCR test Samples which are collected at the Labs/ Hospitals (including all charges- test cost + PPE etc.,)	Rs.500/-
2)	RT-PCR test Samples which are collected from home (including all charges- test cost+ VTM + PPE etc.,)	Rs.700/-
3)	Rapid Antigen Testing (RAT)	Rs.250/-

All laboratories are instructed to follow the guidelines issued by ICMR from time to time.

All Hospitals/ Institutes/ laboratories are instructed to display the revised tariffs prominently and strictly comply with the above orders. Non-compliance shall attract action as per the provisions of law.

The concerned district administration and the Health Department officials shall closely monitor and enforce the rates strictly.

This order comes into force with immediate effect.

Principal Secretary to the Government of Assam Health & Family Welfare Department Dated Dispur, the 3 April, 2020.

Memo. No.HLB.174/2020/31-A Copy to:

1. Chief Secretary, Assam.

- 2. Additional Chief Secretary to Hon'ble Chief Minister, Assam,
- 3. Principal Secretary, Home & Political and Social Welfare Department, Assam.
- 4. Director General of Police, Assam.

GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE DEPARTMENT DISPUR :: GUWAHATI- 781006

No HLB. 174/2020/32

Dated Dispur the 3rd April, 2021.

ORDER

In pursuance of this Department's order No.HLB.174/2020/31 dated 3rd April, 2021, the maximum rate chargeable for RT-PCR test at the airports in Assam is fixed at Rs.500/-, for all approved laboratories.

This order comes into force with immediate effect.

Principal Secretary to the Government of Assam Health & Family Welfare Department

Dated Dispur, the 3rd April, 2020.

Memo. No.HLB.174/2020/31-A Copy to:

- Chief Secretary, Assam.
- 2. Additional Chief Secretary to Hon'ble Chief Minister, Assam,
- 3. Principal Secretary, Home & Political and Social Welfare Department, Assam.
- 4. Director General of Police, Assam.
- 5. ADGP (L&O) / ADGP (S), Assam.
- 6. Principal Secretary, Health & Family Welfare Department, Assam
- Commissioner & Secretary, Transport Department, Assam.
- 8. Chief Executive Officer, Assam State Disaster Management Authority.
- 9. Mission Director, National Health Mission, Assam.
- 10. All Deputy Commissioners / Sub-Divisional Officers (Civil), Assam.
- 11. All Superintendents of Police, Assam.
- 12. Director of Medical Education/ Director of Health Services, Assam.
- 13. All Joint Directors of Health Services, Assam.
- 14. All Principal cum Chief Superintendents/ Superintendents, Medical College Hospitals, Assam.
- 15. Officer in charge, Airport Authority of India, Borjhar, Guwahati, with a request to issue suitable instructions to the airlines accordingly.
- 16.P.S. to Hon'ble Minister, Health & F.W., Assam.
- 17. P.S. to Hon'ble Ministers of State, Health & F.W., Assam.
- 18. Any other concerned

Principal Secretary to Government of Assam Health & Family Welfare Department